

ITEM NO.MM(A)

COURT NO.4

SECTION II

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRL.M.P.Nos.17641-17642/2008 in CRIMINAL APPEAL NO. 968 OF 2008

MONICA KUMAR & ANR.

Appellant (s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

(Appln(s) for direction and exemption from filing O.T.)

Date: 07/11/2008 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Applicant(s)

Applicant-in-person

Mr. Siddhartha Chowdhury,Adv.

For Respondent(s)

Mr. Amit Anand Tiwari,Adv.

Mr. B.K. Prasad,Adv.

Mr. P. Parmeswaran,Adv.

Mr. Pramod Dayal,Adv.

Mr. Shail Kumar Dwivedi,Adv.

Mr. S. Chandra Shekhar,Adv.

Mr. C.D. Singh,Adv.

Mr. Kamlendra Mishra,Adv.

UPON hearing counsel the Court made the following
ORDER

List the matter before a Bench of which Hon'ble Mr. Justice
Lokeshwar Singh Pantia is a member.

(A.S. BISHT) (PUSHAP LATA BHARDWAJ)

COURT MASTER

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